

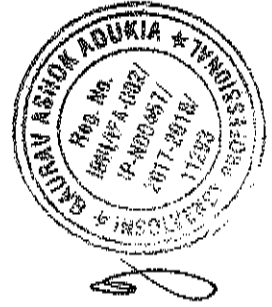
Annexure-1

Name of the corporate debtor: Aakash Tiles Private Limited; Date of commencement of liquidation: 21.02.2021; List of stakeholders as on: 22.02.2020

List of secured financial creditors

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Edelweiss Asset Reconstruction Company Ltd	16.03.2020	26,28,79,910	26,28,79,910	Secured	Full	No	Attached below as Annexure A	Full	100%	NA	NA	Nil	Nil	
2	Bank Of Baroda	18.03.2020	12,28,87,114	12,28,87,114	Secured	Full	Yes	Attached below as Annexure A	Full	100%	NA	NA	Nil	Nil	
3	Invent Assets Securitization Reconstruction Pvt Ltd(Acting in its capacity as a trustee of invent/1516/S 53 Trust)	20.03.2020	41,42,58,007	41,42,58,007	Secured	Full	No	Attached below as Annexure A	Full	100%	NA	NA	Nil	Nil	
4	Invent Assets Securitization Reconstruction Pvt Ltd(Acting in its capacity as a trustee of invent/1516/S 53 Trust)	20.03.2020	1,42,89,90,914	1,42,89,90,914	Secured	Full	No	Attached below as Annexure A	Full	100%	NA	NA	Nil	Nil	



ANNEXURE I		
Details of Security Interest created		
Sr. no.	Financial Creditors	Date of creation of security interest
1	Edelweiss Asset Reconstruction Company Ltd.	16-03-2009
	<p>Securities Charged:-</p> <p>A. Details of Movable properties:- Hypothecation of the whole of the Current assets, Bills Receivable and Book Debts and all other movable properties of the Corporate Debtor both present and future in or about all the Corporate Debtor's factories, premises and godowns at Limbhet and Randers, Taluka Bhagadia in the Registration District Bharuch and Sub District Bhagadia in the State of Gujarat and whole of the Corporate Debtor's plant and machinery, entire fixed assets, machinery spares, tools and accessories and other movables in or about all the Corporate Debtor's via joint Deed of Hypothecation dated 16th March, 2009, and Second Supplemental joint Deed of Hypothecation dated 16th December, 2011.</p> <p>B. Details of Immovable properties:- Registered Mortgage of all that piece and parcel of Leasehold Non-agricultural land situated at Plot No. 2, 3, 4, 17 & 18 bearing land measuring 218473.75 sq. meters in Bhagadia Industrial Estate of Gujarat Industrial Development Corporation, situated on the land bearing Survey/Block Nos. 156,157, 158 & 159 of Village Limbhet without canal & cart track land (Plot No. 2,3,4 & 18) and Revenue Survey No. 87, 88 & 89 of Village Randari Taluka Bhagadia in the registration district Bharuch and Sub District Bhagadia via Second Supplementary Indenture of Mortgage dated 10th December, 2011.</p> <p>C. Guarantors:- Personal Guarantees of Mr. Piyush Madhur, Mrs. Shalini Madhur, Mr. Ashok Jain, Mrs. Ashadevi Jain, Mr. Babulal Jajodia, Mr. Suresh Arani and Mr. Suresh Nagori, Mr. Ganpat X. Galkwat and Mr. Dharmesh, Mehta via Deed of Guarantee dated 18th March, 2011, 15th April, 2011 and 12th December, 2011.</p>	
		<p>Primary Security:-</p> <ol style="list-style-type: none"> 1. Working Capital Secured by participas change (along with SBI, Allahabad bank and OBC), Our share 16% over the entire current assets of the company. 2. Term Loan is primarily secured by participas change (along with SBI, Allahabad Bank and OBC) over entire (present and future) fixed assets of the company including plant and machinery along with land and building on Plot No. 2,3,4,17 & 18 Industrial Phase, GIDC Industrial Estate, Bhagadia.
2	Bank of Baroda	08-09-2011
	<p>Collateral</p> <ol style="list-style-type: none"> 1. Participas First Charge (along with SBI, Allahabad Bank and OBC) over the Residential Property situated at Block No. A9 and A10 second floor, M A wing Kanishka CHS Ltd, Plot No BM - 94 / H - Opp Mantra Hospital, Dombivli, MIDC, Tal Kalyan, Thane 421203 2. Participas First charge (along with SBI, Allahabad Bank and OBC) Over the Residential Property situated at Block No A5 third floor, A Wing Mukund Apartments, near Shivaji Statue, Manpada Road, Dombivli (E), Tal Kalyan, Thane 421201 3. Extension of charge over fixed assets of the company to secure working capital facilities and NFB facilities sanctioned to the company. 4. Extension of charge over entire current assets of the company to secure TL/NFB facilities sanctioned to the company 5. Pledge of companies 250000 Shares <p>Personal Guarantees: 1) Mr. Chandra Mohan Arora</p>	
3	Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as a trustee of Invent/1516/SS2 Trust)	03-Mar-16
	<p>Refer to Assignment Agreement dated March 03, 2016 executed between Allahabad Bank and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as a trustee of Invent/1516/SS2 Trust).</p> <p>Further, Valuation is done on 20/07/2018 for Land & Building for Rs. 26,45,00,000 & for Plant & machinery at 6,35,00,000/-</p>	
4	Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as a trustee of Invent/1516/SSS Trust)	03-Mar-16
	<p>Refer to Assignment Agreement dated March 03, 2016 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as a trustee of Invent/1516/SSS Trust).</p> <p>Further, Valuation is done on 20/07/2018 for Land & Building for Rs. 26,45,00,000 & for Plant & machinery at 6,35,00,000/-</p>	